

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P.(IB)-1193(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - Priti Nilesh Sanghavi
V/s
Sonal Plasrub Industries Private Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Karishma Mungekar i/b Adv. Sahil Mahajan appeared for the Petitioner/Operational Creditor through VC. Adv. M H Syed appeared for the Respondent/Corporate Debtor. At the request of the counsel for the parties list this matter on **11.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)